

1	2	3	4	5
200.	Uzbekistan	2625	30	2655
201.	Vanuatu	75	25	100
202.	Venezuela	75	40	115
203.	Vietnam	2352	338	2690
204.	Yemen	5000	10000	15000
205.	Zambia	5000	7000	12000
206.	Zimbabwe	500	8500	9000
TOTAL		11379746	17075280	28455026

As on January, 2015

NRIs = 11379746

PIOs = 17075280

Overseas Indians = 28455026

Number of manual scavengers in the country

*204. DR. BHALCHANDRA MUNGEKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total number of manual scavengers in the country as on 31st March, 2014, the details thereof, State-wise; and

(b) the status of implementation of Abolition of Manual Scavenging Act, the details thereof, State-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) and (b) “Prohibition of Employment as Manual Scavenger and their Rehabilitation Act, 2013 (MS Act 2013)” came into force from 06.12.2013. MS Act, 2013 casts a responsibility on the Chief Executive Officers of the Municipalities and Panchayats to cause a survey to identify such persons, if they have reason to believe that some persons are engaged or employed in manual scavenging in their jurisdiction. As per the information reported by the States/Union Territories (UTs) there were 3575 manual scavengers as on 31.03.2014 in 9 States, details of which are given in Statement-I (*See below*). Maharashtra, Rajasthan and Uttarakhand had reported that the data of manual scavengers was provisional. As per the information reported by States and UTs, at present as on 15.12.2015 12,226 manual scavengers have been identified in 12 States as per details given in Statement-II (*See below*).

Under the “Self Employment Scheme for the Rehabilitation of Manual Scavengers” (SRMS) the identified manual scavengers are provided one time cash assistance of ₹ 40,000/- each. The identified manual scavengers and their dependants are also eligible for comprehensive rehabilitation which includes skill development training with stipend of ₹ 3000/- per month and concessional loans with capital subsidy for taking up alternative employment as per the option exercised by them. Details of the rehabilitation provided to the identified manual scavengers and their dependants upto 15.12.2015 are given in Statement-III (*See below*).

Statement-I

State-wise number of Manual Scavengers identified as on 31.03.2014

Sl. No.	State	No. of Manual Scavengers identified
1.	Bihar	137
2.	Chhattisgarh	3
3.	Karnataka	302
4.	Maharashtra*	136
5.	Punjab	64
6.	Rajasthan*	284
7.	Uttar Pradesh	2404
8.	Uttarakhand*	141
9.	West Bengal	104
TOTAL		3575

*Provisional Data

Statement-II

State-wise details of identified Manual Scavengers

Sl. No.	State	Number of Identified Manual Scavengers
Urban-A		
1.	Andhra Pradesh	124
2.	Bihar	137
3.	Chhattisgarh	3
4.	Karnataka	302
5.	Madhya Pradesh	36
6.	Odisha	237

Sl. No.	State	Number of Identified Manual Scavengers
7.	Punjab	86
8.	Rajasthan	577
9.	Tamil Nadu	462
10.	Uttar Pradesh	2404
11.	Uttarakhand	137
12.	West Bengal	104
TOTAL-A		4609
Rural-B		
1.	Punjab	5
2.	Uttar Pradesh	7612
TOTAL-B		7617
GRAND TOTAL (A+B)		12226

Statement-III*Status of Comprehensive rehabilitation of Manual Scavengers as on 15.12.2015*

Sl. No.	State	Identified Manual Scavengers	OneTime Cash Assistance provided	Comprehensive Rehabilitation (Number of beneficiaries)				
				Self Employment Projects				Skill
				No. of beneficiaries for Self Employment Projects	Capital Subsidy released (beneficiaries)	Loan (beneficiaries) @	Also opted and given training (beneficiaries)	Development Training only (beneficiaries)
1.	Andhra Pradesh	124	45	0	0	0	0	0
2.	Bihar	137	131	0	0	0	0	91
3.	Chhattisgarh	3	3	0	0	0	0	0
4.	Karnataka	302	214	88	**88	88	0	0
5.	Madhya Pradesh	36	36	0	0	0	0	0
6.	Odisha	237	156	83	**83	83	22	34
7.	Punjab	91	67	21	*21	21	0	0
8.	Rajasthan	577	96	0	0	0	0	0
9.	Tamil Nadu	462	0	0	0	0	0	0
10.	Uttar Pradesh	10016	6368	0	0	0	0	0
11.	Uttarakhand	137	135	71	**71	71	15	42
12.	West Bengal	104	95	97	*97	97	97	0
GRAND TOTAL		12226	7346	360	360	360	134	167

*100 % Capital Subsidy released

**50 % Capital Subsidy released

@ loan through Banks/ State Channelizing Agencies (SCAs)